



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
37 PIL/53/2023 B/O	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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19)	MR B PRASAD	10-06-2024	To	14-06-2024
20)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024

21) MR. A BHATTACHARJEE

11-06-2024

To 11-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/2482/2024 B/O	ASI/MIN 025130404 SWARAJ SINHA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
54	RSA/96/2008 (HEARING), WITH LCR, FIXED	SABITA KUMAR Versus MAKONI KUMAR	MS.T BORA	
ORDERS				
55	I.A.(Civil)/2165/2021 FIXED in FAO/17105/2018 WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
56	I.A.(Civil)/1720/2024 B/O in MACApp./160/2024 WITH MACApp./160/2024	SMTI. KASANG TISSOPI Versus UNION OF INDIA AND 2 ORS UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MR. M TALUKDAR MRS. A GAYAN	MRS. A GAYAN MR. M TALUKDAR
HEARING				
57	RSA/110/2013 WITH LCR, B/O WITH MC/1383/2013 in RSA/110/2013	ALTAB HUSSAIN Versus LAL MAHMUD ANSARI ALTAB HUSSAIN Versus LAL MAHMUD ANSARI	MR.A B CHOUDHURY MRH HAQUE MR.WISE IMRAN MR.A B CHOUDHURY MR.WISE IMRAN MRH HAQUE	MR.R ALI MR.H A AHMED
58	RSA/69/2017 CAVT. NO. 1683/2016 WITH LCR, FIXED	SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR

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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
17	Crl.A./72/2020 WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
18	Crl.A./300/2023 <u>1 Y 1 M 27 D</u> :WITH LCR - 1 (ONE) BUNDLE, B/O	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	MR A TEWARI (r-2) MS. C DUTTA (r-2) MS. K HAZARIKA (r-2) MS. D SHARMA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/709/2023 in Crl.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
61 WP(C)/7151/2023 FIXED	M/S TRADECOM AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	SC, GST MR. B CHOUDHURY DY.S.G.I.
ORDERS			
62 I.A.(Civil)/1761/2024 (CONNECTED WITH ITEM NO. 39 IN THE DAILY LIST) in WP(C)/1041/2024	SOHRAB KHAN Versus PUNJAB NATIONAL BANK AND 2 ORS B	MR. B P BORAH MR P J DUTTA	SC, PNB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	FAO/45/2024 B/O	ABHINASH RAY AND ANR Versus ASHOK KUMAR RAY AND 2 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
	WITH I.A.(Civil)/1762/2024 in FAO/45/2024	ABHINASH RAY AND ANR Versus ASHOK KUMAR RAY AND 2 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
ORDERS				
58	MACApp./127/2018 WITH I.A.(Civil)/1994/2023 (D/O), WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus IJZAZ ROHAN and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. I ROFIQUE FOR CAVEATOR
59	MACApp./129/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus HOSNEARA BEGUM @ HUSSAIN R. BEGUM and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR I RAFIQUE MS. M DEKA FOR CAVEATOR
60	MACApp./551/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MISS ZENIFER RASUL and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
5	Bail Appln./845/2024	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
6	Bail Appln./1240/2024	RAVINDRA RAY AND ANR. Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
MOTION (BA)				
7	Bail Appln./1631/2024 FIXED	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./1474/2024 WITH OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
9	Bail Appln./1598/2024 FIXED	RAFIK ALI Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/8984/2019 B/O	BABITA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR G CHAMUAH	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
ORDERS				
57	Cont.Cas(C)/723/2023 B/O	MURSHIDA BEGUM Versus MRINAL SAIKIA	MD. A HASSAN MR. D RABHA	
58	I.A.(Civil)/3042/2023 WITH LCR, B/O in MACApp./451/2022 WITH MACApp./451/2022	SMTI PRABHA BASUMATARY AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LTD. NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. I A TALUKDAR MR. SIDHANT DUTTA MR. S DUTTA MR. SIDHANT DUTTA	MR S DUTTA MR. I A TALUKDAR
59	WP(C)/2192/2024 B/O	JEHERUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. R K D CHOUDHURY DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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19)	MR B PRASAD	10-06-2024	To	14-06-2024
20)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
21)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	Crl.Pet./360/2024 B/O	NUR ALOM AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
52	Crl.Pet./557/2024 FIXED	SAUMENDRA SARMAH Versus RUMI SHARMA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
53	AB/1219/2024 B/O	SAHAJAMAL SK @ SHAHAJAMAL SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ADMISSION				
54	Crl.Pet./358/2020 WITH LCR 1 FILE (SCANNED COPY), FIXED	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CBI
BAIL HEARING (BA)				
55	Bail Appln./590/2024 WITH CASE RECORD (SCANNED COPY), B/O	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
BAIL HEARING				
56	AB/957/2024 FIXED	HAYAT ALI PARAMANIK Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
ORDERS				
57	I.A.(Crl.)/1080/2023 B/O in Crl.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

WITH
[Crl.A./394/2023](#)

MANISH SIKDAR
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR. I U CHOWDHURY
U U KHAN
MR A AHMED
MR S AFRIDI

MS. D GHOSH (r-2)
MR. M AHMED (r-2)
MS M R ROY
MS A HUSSAIN (r-2)
MR I CHAKMA (r-2)
MR. S. K. CHAKMA (r-2)
MR A.K. HAJONG (r-2)
PP, ASSAM

58 [I.A.\(Crl.\)/1158/2023](#)
WITH OFFICE NOTE, LCR 5 FILES,
B/O
in Crl.A./439/2023

ABDUL KALAM SHEIKH AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR B D DAS
MR H K SARMA
MRS R DEKA
MR. D THAOSEN
MR. H R DAS

PP, ASSAM

WITH
[Crl.A./439/2023](#)

ABDUL KALAM SHEIKH AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR B D DAS
MR H K SARMA
MRS R DEKA
MR. D THAOSEN
MR. H R DAS

PP, ASSAM

59 [Crl.Pet./338/2024](#)
WITH LCR 2 FILES (SCANNED
COPY), B/O

ASHRAF ALI
Versus
THE STATE OF ASSAM AND ANR

MR. M U MONDAL
MS. N NASRIN
MR A ALIM SK
A A AHMED
MR. A W MONDAL

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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21)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./1672/2024 B/O	MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
53	Bail Appln./1677/2024 B/O	BIKASH SHARMA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>MOTION (AB)</u>				
54	AB/1457/2024 FIXED	JAMAL UDDIN AND 7 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
55	AB/1514/2024 B/O	NOWSHAD ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
<u>MOTION</u>				
56	Crl.Pet./429/2024 B/O	ARUP KR. DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
57	Crl.Pet./651/2024 FIXED	NABAJIT NATH Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA MR T GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
58	AB/1175/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NOJIBUL ISLAM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<u>ORDERS</u>				
59	W.P.(Crl.)/21/2021 FIXED	SHERMAN ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM MR P K DAS MR. M BARUAH

60	I.A.(CrI.)/392/2024 WITH LCR 2 FILES, FIXED in CrI.Rev.P./224/2015	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN Versus M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.
	WITH CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH CrI.M.C./294/2015 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(CrI.)/539/2016 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(CrI.)/337/2018 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
QUASHMENT				
61	CrI.Pet./1094/2022 FIXED	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	MR. T J MAHANTA (R-2) MR. A K TALUKDAR (R-2) MR. S ISLAM MR. A AHMED (R-2) U U KHAN (R-2) S. I. KHAN PP, ASSAM
62	CrI.Pet./608/2024 FIXED	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
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11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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19)	MR B PRASAD	10-06-2024	To	14-06-2024
20)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024

21) MR. A BHATTACHARJEE

11-06-2024

To 11-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	Crl.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
BAIL HEARING (BA)				
41	Bail.Appln./1509/2024 FIXED	CHAMPA DEKA Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
BAIL HEARING				
42	AB/701/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. HAREJ ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
43	AB/1157/2024 FIXED.	BAKUL SK Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
44	AB/1288/2024 WITH OFFICE NOTE, FIXED	AJOM ALI AND 4 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
45	AB/1290/2024 WITH OFFICE NOTE, FIXED	JOHIR UDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
46	AB/1317/2024 WITH OFFICE NOTE, FIXED	ASIF Versus STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
47	AB/1319/2024 FIXED.	SAHED ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
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19)	MR B PRASAD	10-06-2024	To	14-06-2024
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21)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

44	AB/1152/2024	MADHUJYA DAS Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI PP, ASSAM
WITH				
45	AB/892/2024	PRAKASH AGARWALA Versus THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	MS. B S GOYAL (INFORMANT) MR. A J HAZARIKA (INFORMANT) PP, ASSAM

BAIL HEARING (BA)

46	Bail Appln./661/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	MOHAMMAD MAJRUL AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
47	Bail Appln./1480/2024 WITH OFFICE NOTE, FIXED	AHMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC.APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

44	I.A.(Civil)/1750/2024 (CONNECTED WITH ITEM NO. 39 IN THE DAILY CAUSE LIST) in MACApp./155/2024	KANMONI KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR D MONDAL MR. S K GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024
17)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
18)	K U AHMED	20-06-2024	To	26-06-2024
19)	MR B PRASAD	10-06-2024	To	14-06-2024
20)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
21)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
57	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM SC, GMC SC, AGRI. DEPARTMENT
HEARING				
58	WP(C)/1094/2018 FIXED	MONIRUL HASAN Versus THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. Y S MANNAN MR. K KALITA MS N DEKARAJA MR. A JAHID	MR. H R KHAN (R-3) GA, ASSAM MR. N N KARMAKAR MR Z RAHMAN (R-3)
	WITH I.A.(Civil)/4041/2018 in WP(C)/1094/2018	SMTI. REHENA BEGUM Versus MD. MONIRUL HASAN AND 2 ORS	MR. N N KARMAKAR MR. M RAHMAN	MR. A JAHID
59	WITH WP(C)/6698/2023	M/S GREEN FIELD TEA WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	MR. H R KHAN (R-2) GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
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21)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 10TH DAY OF JUNE, 2024]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 15**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AFTER RISING OF THE SPECIAL DIVISION BENCH**]

JUDGMENT

- | | | | | |
|-------------|----------------|---|--|---------------------------------|
| 1. | WP(C) 314/2021 | SHRI. YAMCHANTSU
VERSUS
THE STATE OF NAGALAND AND 4
ORS | SENTIYANGER
CHUBA IMCHEN
VESUTOLU THERIE | GOVT ADV NL
JOSHUA SHEQI |
| WITH | | | | |
| 2. | WP(C) 314/2021 | SHRI. YISUTU
VERSUS
THE STATE OF NAGALAND AND 4
ORS | SENTIYANGER
CHUBA IMCHEN
VESUTOLU THERIE | GOVT ADV NL |
| 3. | WP(C) 281/2022 | SHRI. SHAIREI RALENG
VERSUS
THE STATE OF NAGALAND AND 3
ORS | N K LUIKHAM
C D RUNGSUNG | GOVT ADV NL
N. MOZHUI(R/3-4) |